

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-54-2020**

Chinedu Onyedinma ... Applicant

Versus

State &amp; Anr. ... Respondents

Shri K. Poulekar, Advocate for the Applicant.

Shri Sagar Dhargalkar, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 18<sup>th</sup> September 2020****P.C. :**

Shri S. Dhargalkar, the learned Additional Public Prosecutor, takes notice for the respondents.

2. The petitioner's counsel informs the Court that the trial Court had the last adjournment on 07.09.2020 and got the case adjourned to 24.09.2020. Given the logistical problems the trial Court faces besides the pandemic, it is fair for this Court to give some more breathing time for the trial Court to dispose of the petitioner's grievance.

3. Accordingly, let the matter stand over to 25.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH